

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2082
ANSWERED ON 04.03.2020

BHARAT GOLD MINES LTD.

2082. SHRI S. MUNISWAMY:

Will the Minister of MINES be pleased to state

the necessary steps taken by the Government for the development of Bharat Gold Mines Ltd. at Kolar Gold Fields in Karnataka ?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

Bharat Gold Mines limited (BGML) is a Public Sector Undertaking' incorporated in April 1972 under the administrative control of Department of Mines with its office at Kolar Gold Fields (KGF), Karnataka. Its operation were closed with effect from 01.03.2001 under Section 25(O) of the Industrial Disputes Act, 1947 in terms of Ministry of Labour's order dated 29.1.2001.

Presently, all operations of the Company are closed. All employees were given Voluntary Retirement by giving Special Terminal Benefit Package (STBP) and all the dues of the employees are paid. Supervision of all the assets of BGML is under the Company Bench of High Court of Karnataka under BIFR referral C.P. 180/2000.

All the mining leases of BGML have expired. Govt. of Andhra Pradesh has determined all three mining leases. Govt. of Karnataka has not renewed the mining lease in KGF.
